NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/16	TP 53/17	For Orders	433(1)/433 (e) /433(f)	Global Stone India Ltd., Vs Mplex Networks Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

None appeared for both sides. As seen from the records received from the Hon'ble High Court, objections have been raised by the Registry and that they have not complied. Therefore, notice to be sent to the petitioner at the first instance to enable him to comply the objections raised by the Registry. Hence, we direct the Registry to issue notice to the petitioner directly.

List it on 06.04.2017.

MEMBER (J)

MEMBER (T)